

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
HYDERABAD**

**SUB: Andhra Pradesh Judicial Academy, Secunderabad** – Training Programme – Nomination of recently promoted 23 District and Sessions Judges to participate in the X Professional Advancement Course for two weeks from 25.11.2013 to 07.12.2013 at A.P. Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

**REF:** Letter ROC No. 1015/2013/A.P.J.A.-Sec'bad, dt: 28.10.2013 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO. 6541/2013-B.SPL. DATED: 06.11.2013**

**The High Court is pleased to pass the following order:**

The following 23 recently promoted District and Sessions Judges, mentioned in Column No.2, are hereby nominated to participate in the **X Professional Advancement Course** for two weeks from 25.11.2013 to 07.12.2013 at Andhra Pradesh Judicial Academy, Secunderabad and they are directed to handover charge of their posts to the officers mentioned in Column No.3, and proceed to attend the said Course and to report at the Academy on 25.11.2013 (Monday) at 8.00 a.m.

<b>Sl. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Sri M. Gandhi, Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.	Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District
2.	Sri N. Jaya Raj, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.	XXV Addl. Chief Judge, City Civil Court, Hyderabad.
3.	Sri V. Nageswar Rao, II Addl. District and Sessions Judge, Guntur.	I Addl. District and Sessions Judge, Guntur.
4.	Sri M. Santha Raju, Addl. District and Sessions Judge, Miryalguda, Nalgonda District.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.
5.	Sri P. Sudhakar, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
6.	Smt. T. Ramani Krupavathi, Special Judge for Trial of Cases under SCs & STs (POA) Act 1989-cum-VII Addl. District and Sessions Judge, Ongole, Prakasam District.	I Addl. District and Sessions Judge, Prakasam at Ongole.
7.	Sri G. Sardar Mohan Rao, V Addl. District and Sessions Judge, Kothagudem, Khammam District.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.
8.	Sri Y. Vijaya Kumar, Special Judge for Trial of Cases under SCs & STs (POA) Act 1989-cum-VIII Addl. District and Sessions Judge, Anantapur.	I Addl. District and Sessions Judge, Anantapur.

9.	Sri M. Srikantha Chary, VIII Addl. District and Sessions Judge, Chittoor.	I Addl. District and Sessions Judge, Chittoor.
10.	Sri M. Rama Seshagiri Rao, I Addl. District and Sessions Judge, Krishna at Machilipatnam.	Pri. District and Sessions Judge, Krishna at Machilipatnam.
11.	Sri N. Raj Kumar, Special Judge for Trial of Cases under SCs & STs (POA) Act 1989- cum-V Addl. District and Sessions Judge, Adilabad.	I Addl. District and Sessions Judge, Adilabad.
12.	Sri Ch. Ramachandra Murthy, IV Addl. District and Sessions Judge, Nellore.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.
13.	Sri S.V. Narasimha Raju, Spl. Judge for SPE and ACB Cases- cum-II Addl. District and Sessions Judge, Nellore.	Judge, Family Court, Nellore.
14.	Sri K. Sangareddy, XXVII Addl. Chief Judge, City Civil Court, Secunderabad.	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.
15.	Sri P. Gurappa, VII Addl. District and Sessions Judge, Gudur, Nellore District.	I Addl. District and Sessions Judge, Nellore.
16.	Sri K. Surya Rao, X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District.	XII Addl. District and Sessions Judge, Visakhapatnam.
17.	Sri M. Vengaiyah, XI Addl. District and Sessions Judge, Tenali, Guntur District.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Guntur.
18.	Sri M.R. Saravana Kumar, VI Addl. District and Sessions Judge, Machilipatnam, Krishna District.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-X Addl. District and Sessions Judge, Machilipatnam, Krishna District.
19.	Sri N. Victor Immanuel, II Addl. Special Judge for SPE and ACB Cases, City Civil Court, Hyderabad.	I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.
20.	Sri P.V. Ramana Rao, XVI Addl. District and Sessions Judge, Malkajgiri, Rangareddy District.	V Addl. District and Sessions Judge, Rangareddy District.
21.	Sri N. Narayana, Addl. District and Sessions Judge, Bhongir, Nalgonda District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.
22.	Sri B. Suresh, I Addl. District and Sessions Judge, Karimnagar.	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.
23.	Sri G. Mohan Kumar, V Addl. District and Sessions Judge, Rayachoti, Kadapa District.	III Addl. District and Sessions Judge, Kadapa at Rajampet.

The Officers mentioned in Col.No.3, will be in full additional charge of the posts mentioned in Col.No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 25.11.2013 to 07.12.2013 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said Course, the officers mentioned in Col.No.2 will rejoin duty in their respective posts.

**NOTE:** The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.

*S. Jagannathan*  
**REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
  2. The incharge officers.
  3. The Registrar General, High Court of A.P., Hyderabad.
  4. The Director, A.P. Judicial Academy, Secunderabad.
  5. The Member Secretary, A.P. State Legal Services Authority, City Civil Court Compound, Hyderabad.
  6. The Chief Judge, City Civil Court, Hyderabad.
  7. The Metropolitan Sessions Judge, Hyderabad.
  8. The Chief Judge, City Small Causes Court, Hyderabad.
  9. **THE PRL DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Mahabubnagar, Nalgonda, Nellore, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Visakhapatnam.
  10. The Pay and Accounts Officer, Hyderabad.
  11. **The District Treasury Officers:**  
Adilabad, Anantapur, Chittoor, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Mahabubnagar, Nalgonda, Nellore, Prakasam at Ongole, Rangareddy District, Visakhapatnam.
  12. **THE SECTION OFFICERS:** Spl. Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, B-Section, Accounts Section, Computer Section, D-BudgetSection, High Court of Andhra Pradesh, Hyderabad.
- Spare.